NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/117/2016

NAME OF THE PETITIONER(S)

: M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S)

: M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION

: 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KAMAL AGRAVAL

FCA - AR Respondedo Counsel for Perminers

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ORDER

Counsels for both the parties are present and prayed for time for making final submissions. Put up on 20.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk